

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.31622 of 2021

Ashish Ranjan Mohanty (Adv.) *Petitioner*
In person

-versus-

State of Odisha and others *Opposite Parties*
Mr. Debakanta Mohanty, A.G.A.
Mr. P.K. Muduli A.G.A.

**CORAM:
THE CHIEF JUSTICE
JUSTICE S.K. MISHRA**

**ORDER
07.10.2021**

Order No.

01.

1. Issue notice.
2. Mr. Mohanty and Mr. Muduli, learned Additional Government Advocates accept notice on behalf of Opposite Party Nos.1 to 3 and 4 respectively. The Petitioner shall serve extra copies of the writ petition on them within three days. A detailed response to the present petition be filed not later than 15th November, 2021.
3. List on 24th November, 2021.

(Dr. S. Muralidhar)
Chief Justice

(S.K. Mishra)
Judge